## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/642/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAHUL FERROMET & ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: ARJUN TECHNOLOGIES INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1) SUBHANG NAIR

COUNSEL FOR

2- A.M. Sridharan

CORPORATE DEBTOR
Warsel for Babbonn Jandons
Op. Cradiba

**ORDER** 

Counsels representing both the parties are present. Counsel for respondent prayed for time for making submissions stating that there is variation in the principal amount claimed by the operational creditor. Counsel for petitioner also prayed for time to make submissions. Time is extended at request of both the sides. Put up on 20.12.2017.

S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)

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